#### DECLARATION OF ASSETS & LIABILITIES BY ANANT KUMAR SINGH, MLA OF MOKAMA BIHAR

I, Anant Kumar Singh son of Chandradip Singh aged 50 years, resident of Vill. & PS.:: Nadwan, Dist: Barh (Bihar) give hereinbelow the details of the assets (immovable, movable, bank balance, etc.) of myself, bank balance, etc.) of myself, my spouse & my dependents:

## (1) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income- tax return has been filed	Total income shown in Income Tax Return (in Rupees)
-1	Self	ASPPS 3339 H	2010-11	2,12,679/-
2	Spouse- Neelam Devi	AFUPD 7003 F	2009-10	44,91,961/-
3	Dependent 1 - Rajnandani	NIL	NIL	NIL
4	Dependent 2 - Shivangi	NIL	NIL	NIL
5	Dependent 3 - Ankit	NIL	NIL	NIL
6	Dependent 4 - Abhisekh	NIL	NIL	NIL
7	Dependent 5 - Abinav	NIL	NIL	NIL

# (2) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse & all dependents:

#### A. Details of movable assets: 30/12/2011

SI. No.	Description	Self	Spouse Neelam Devi	Dependent	Dependent - 2	Dependent 3	Dependent 4	Dependent 5
(i)	Cash in hand	Rs.24,600/-	Rs.18,300/-	NIL	NIL	NIL	NIL	NIL
(ii)	Details of Deposit in Bank account (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institution, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit							
	SBI - Bihar Vidhan Mandal, Patna (A/c No. 10839465211)	Rs. 5,56,000/-	NIL	NIL	NIL	NIL	NIL	NIL
	PNB - Barh Branch PNB - E.G.Maidan , Patna	Rs. 2,000/- Rs. 1,00,04,000/-	NIL	NIL	NIL	NIL	NIL	NIL
	Corporation Nank -Exhibition Road ,Patna	NIL	Rs. 8,00,000/-	NIL	NIL	NIL	NIL	NIL
	SBI - Maurya Lok , Patna	NIL	Rs. 7,90,000/-	NIL	NIL	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debenture/shares and units in companies/mutual funds and others and the amount Shares in Rajnandani Projects Pvt. Ltd.	NIL	Rs.19,00,000/-	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in <u>Post</u> office or Insurance Company and the amount							
0.00	Life Insurance (S.A. Rs. 50,00,000/-) Life Insurance (S.A. Rs. 15,00,000/-)	Rs. 10,00,000/- NIL	NIL. Rs. 6,00,000/-	NIL NIL	NIL NIL	NIL NIL	NIL NIL	NIL NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount. Loan to Vishal Builtech (India) Pvt. Ltd.,Patna	Rs. 20,00,000/-	Rs.50,00,000/-	NIL	NIL	NIL	NIL	NIL
(vi)	Registration No. etc, Year of Purchase and amount)							
	Scorpio , Reg. JH 1F 5613 , Year - 2003 Pazero CFT , Reg. No. PB 1/3890 Year 2009-10	Rs. 6,00,000/- NIL	NIL Rs. 27,71,452/-	NIL NIL	NIL NIL	NIL NIL	NIL NIL	NIL NIL

	Jewelry, bullion and valuable thing (give details of weight and value) Gold Ornaments 150 Gms. Gold Ornaments 200 Gms.	Rs. 3,60,000/- NIL	NIL Rs. 4,80,000/-	NIL NIL	NIL NIL	NIL NIL	NIL NIL	NIL NIL
(viii	Any other assets such as value of Claims/interest  Horse, Cow, Bufallow  TV, Fridge, Sofa etc & Other House Hold	Rs. 1,50,000/- Rs. 1,00,000/-	NIL Rs. 75,000/-	NIL NIL	NIL NIL	NIL NIL	NIL NIL	NIL NIL
(ix)	Gross Total value	Rs.1,47,96,600/-	Rs. 1,24,34,752/-	Rs.	NIL	NIL	Rs.	NIL

## B. Details of Immovable assets: 30/12/2011

S. No.	Description	Self	Spouse Neelam Devi	Dependent - 1	Dependent - 2	Dependent - 3	Dependent - 4	Dependent - :
(i)	Agricultural Land Location(s)	Berhna, Patna	NIL	NIL	NIL	NIL	NIL	NIL
	Survey number(s)	a) Khata - 164, Plot - 5821 b) Khata - 879, Plot - 7071 c) Khata - 879, Plot - 7065 d) Khata - 164, Plot - 7066 e) Khata - 27, Plot - 7067 f) Khata - 139, Plot - 7068 g) Khata - 164, Plot - 6904 h) Khata - 669, Plot - 6903 i) Khata - 1311, Plot - 6901						

	Area (Total measurement in acres)	a) 18.98, b) 02.29, c) 02.61, d) 01.88, e) 00.36, f) 00.29, g) 00.45, h) 01.40, i) 01.30 ( 1/4 th Share)		NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes	No					
	Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of	NIL		NIL	NIL	NIL	NIL	NIL
	purchase	NIL		NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 13,00,000/-		NIL	NIL	NIL	NIL	NIL
ii)	Non-Agricultural Land  Location(s)	NIL  a) Hasan Manzil, Patna b) Nadawan P.S. Barh	NIL a) Patliputra, Patna b) Bander Bagicha, Patna c) Berhna, P.S. Barh (Patna)	NIL	NIL	NIL	NIL	NIL
	Survey number(s)	a) Plot No. 65, Holding No. 1075/537/344 b) House No. 35	a) Plot No.54 b) Plot No.161, Holding No. 138/139 c) Plot No.2004/14,887					
	Area (Total measurement in sq. ft.)	a) 11 kATHA b) 5 Dismil (25% Share)	a) 11 Katha b) 5.5 Katha c) 5 Dismil	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	a) No b) Yes	No				416	
	Date of purchase in case of self acquired property	a) Year 2006	a) July 2010 b) Feb.2003 c) Year 1989	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	a) Rs. 55,00,000/-	a) Rs. 1,85,00,000/- b) Rs. 17,81,000/- c) Rs. 14,500/-	NIL	NIL	NIL	NIL	NIL

	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 6,65,00,000/-	Rs. 7,20,00,000/-	NIL	NIL	NIL	NIL	NIL
iii)	Commercial Building			-				
.,	(including apartments)							
	-Location(s)	Hasan Manzil, Patna	a) Patliputra, Patna b) Bander Bagicha, Patna c) Berhna, P.S. Barh (Patna)	NIL	NIL	NIL	NIL	NIL
	-Survey number(s)	Plot No. 65, Holding No. 1075/537/344	a) Plot No.54 b) Plot No 161, Holding No. 138/139 c) Plot No.2004/14,887	NIL	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	Under Construction by Development Agreement	a) Under Construction b) 18900 sq.ft. c) Dismil - 5	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	No	No	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Under Construction by Development Agreement	a) Under Construction b) Year 2003 to 2005 c) Year 1989	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	a) Under Construction b) Rs.90,72,000/- c) Rs. 6,00,000/-	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	a) Rs. 72,50,000/-	NIL	NIL.	NIL	NIL	NIL
	Approximate Current market value	NIL	Rs.2,79,00,000/-	NIL	NIL	NIL	NIL	NIL
v)	Residential Building (including apartments)			NIL	NIL	NIL	NIL	NIL
	-Location(s)	Nadawan P.S. Barh	Vaishnavi Dayanand Apartment, Boring Road, Patna					
	-Survey number(s)	House No. 35	Flat No. 306 & 401					
	Area (Total measurement in sq. ft.)	Dismil - 5	5700 sq.ft.	NIL	NIL	NIL.	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	Dismil - 5	5700 sq.ft.	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Yes ( 25% Share)	No	NIL	NIL	NIL	NIL	NIL

	Date of purchase in case of self acquired property	NIL	14/07/2008	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	Rs. 50,00,000/-	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	Rs. 3,00,000/-	Rs. 70,00,000/-					
(v)	Other (such as interest in property)	NIL	NIL	NIL.	NIL	NIL	NIII	2.11
(vi)	Total of Current Market Value of (i) to (v) above	2 - 22 - 22 - 23 - 23 - 23 - 23 - 23 -	L meson recommon	INIL	INIL	INIL.	NIL	NIL
, + + )	Total of Current Market value of (1) to (v) above	Rs. 6,81,00,000/-	Rs. 10,69,00,000/-	NIL	NIL	NIL	NIL	NIL

# (3) I give herein below the details of liabilities/ dues to public financial institutions and government:-

S. No.	Description	Self	Spouse	Dependent	Dependent - 2	Dependent 3	Dependent 4	Dependent 5
	Loans or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan			NIL	NIL	NIL	NIL	NIL
	Name(s)	PNB,RAB,Patna (Jointly with Spouse - Neelam Devi)	a) PNB,RAB,Patna (Jointly with Husband - Anant Kumar Singh) b) PNB,E.G.Maidan, Patna					
	Amount outstanding (Sanctioned Loan - Rs.2,00,00,000/-)	Rs. 1,00,00,000/-	a) Rs. 1,32,00,000/- b) Rs. 11,00,000/-					
- 1	Nature of loan	Housing Loan	a) Housing Loan b) Car Loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.							
	Name(s)	Prakash Mohanka	Rajnandani Projects					
	Amount outstanding	Rs. 40,00,000/-	Pvt. Ltd. Rs.60,00,000/-					

	Nature of loan	Personal Loan	Personal Loan	. 1	1	1	1	1
	Any other liability	NIL	NIL	NIL	NIL	NIII	2111	2777
	Grand total of liabilities	Rs. 1,40,00,000/-	Rs.2,03,00,000/-	-	NIL	NIL	NIL	NIL
	Government Dues: Dues to departments dealing		103.2,03,00,000/-	NIL	NIL	NIL	NIL	NIL
ii)	with government accommodation	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of water							
	Dues to department dealing with supply of electricity					-		
	Dues to department dealing with supply of telephones/mobiles							
	Dues to department dealing with government transport (including aircraft and helicopters)							
	Income Tax Dues							
	Wealth Tax Dues						_	
	Service Tax Dues							
	Municipal/ Property Tax Dues							
	Sales Tax Dues							
	Any Other Dues						-	
iii)	Grand Total of all Govt. dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL

	Details of Assets an	d Liabilities in rupees a	is on 30/12/2011					
	Description	Self	Spouse	Dependent - 1	Dependent - 2	Dependent - 3	Dependent - 4	Dependent - 5
A.	Moveable Asset (Total value)	Rs.1,47,96,600/-	Rs. 1,24,34,752/-	NIL	NIL	NIL	NIL	NIL
B.	Immovable Asset					3		
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Rs \$5,00,000/-	Rs.4,22,17,500/-	NIL	NIL	NIL	NIL	NIL
(ii)	Approximate Current Market Price of Asset (Total Value)	Rs. 6,81,00,000/-	Rs. 10,69,00,000/-	NIL	NIL	NIL	NIL	NIL
C.	Liabilities							
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institution and other (Total)	Rs. 1,40,00,000/-	Rs.2,03,00,000/-	NIL	NIL	NIL	NIL	NIL

अंगत कुमार मिहं

PATNA 31st day of December 2011

( ANANT KUMAR SINGH )